

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5223
ANSWERED ON:10.12.2010
CASES OF VIOLATION OF CHILD RIGHTS
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of complaints received by the National Commission for Protection of Child Rights (NCPCR) on violation of child rights during each of the last three years and the current year, State-wise/ Union territory-wise including Delhi; and

(b) the action taken by the Government on these complaints alongwith the number of pending cases?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): A Statement giving the number of complaints received in National Protection of Child Rights on violation of Child Rights between 2007 to 2010, State-wise, is at Annex.

(b): All complaints received in NCPCR have been referred to the concerned Department(s)/Authority for necessary action.